

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2872 of 2019 in Comp. App. (AT) (Ins) No. ___ of 2019	Amit Kumar Agarwal Ex-director, Kumlai Tea & Industries Ltd. Vs. UCO Bank & Anr.	Soumya Dutta
2.	I.A. No. 2871 of 2019 in Comp. App. (AT) No. ___ of 2019	Pramerica ASPF – II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia
3.	I.A. No. 2873 of 2019 in Comp. App. (AT) No. ___ of 2019	Pramerica ASPF – II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia

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By Order
-sd/-

Assistant Registrar